

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/Jammu

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of
Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

GOVERNMENT ORDER NO: - 3054 - JK (LD) of 2025

DATED:- 12 - 03 - 2025

Sanction is hereby accorded to the appointment of Officer's of Jal Shakti Department as Officer In charge (OIC) Litigation for the cases mentioned in annexure to this Government Order including Contempt Petition if any, pending before Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal/ any other forum.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

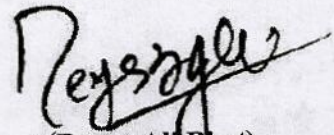

By order of Government of Jammu and Kashmir.

Sd/-
(Achal Sethi)
Secretary to Government
Dated: - 12.03.2025

No:-LAW-OIC/03/2025

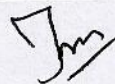
Copy to the:-

1. Learned Advocate General, J&K.
2. Financial Commissioner (Additional Chief Secretary) Jal Shakti Department
3. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
4. Joint Secretary (J&K), Ministry of Home Affairs, Government of India.
5. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
6. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.


(Reyaz Ali Bhat)
Assistant Legal Remembrancer


Annexure to the Government Order No:- 3054 - JK(LD) of 2025 dated 12.03.2025.

S.No	No. of the Case	Title	Name of the Officer Incharge & Designation
1.	WP(C) No. ____/2025	JTL infra Ltd V/S Executive Engineer, PHE Mech. Procurement Division Jammu	Er. Narinder Singh Executive Engineer Jal Shakti (PHE) Mech. Procurement Division Jammu.
2.	OA No. 113/2025	Brij Bhushan Vs Election Department & I&FC Department.	Er. Amit Abrol, Irrigation Division- I, Jammu.
3.	WPC No. 526/2022	Mohammad Lateef Wani Vs UT of J&K	Er. Bilal Ahmad Malik Executive Engineer
4.	TA No. 92/2022 (Execution)	Mohammad Ashraf Bhat Vs UT of J&K	Er. Ambreen Anjum Executive Engineer
5.	CM(M) 170/2024 CM (3042/2024)	Mohammad Abdullah Mir Vs UT of J&K	Er. Bilal Ahmad Malik Executive Engineer
6.	WPC No. 1427/2021	Danish Ahmad Sumji Vs UT of J&K and Ors	Er. Sareer Ahmad Wani Executive Engineer
7.	WPC No. 1456/2023	Kuchay Construction Vs UT of J&K and Ors	Er. Nazia Nazir Zahid Executive Engineer
8.	WPC No. 1419/2021	Javaid Ahmad Sumji Vs UT of J&K & Ors	Er. Sareer Ahmad Wani Executive Engineer
9.	WPC No. 1064/2021	Arif Ahmad Wani Vs UT Of J&K	Er. Afrooz Ahmad Rather Executive Engineer
10.	Arbitration Case	M/s Samrat Alloys PVT LTD Jammu Vs Chief Engineer Jal Shakti Department	Er. Neeraj Kumar Assistant Engineer
11.	WPC No. 566/2020	Anayat Ali Khan Vs UT of J&K And Ors.	Er. Des raj Sharma Executive Engineer
12.	WPC No. 1572/2021	Abdul Ahad Bhat Vs UT of J&K And Ors.	Er. Mutayib Bashir Executive Engineer
13.	WPC No. 234/2023	Abdul Ahad Dar and Ors Vs. UT of J&K and Ors.	Er. Ambreen Anjum Executive Engineer
14.	CCPS No. 56/2023 in WPC No. 2444/2021	Manzoor Ahmad Allie Vs. UT of J&K and Ors	Er. Sareer Ahmad Wani Executive Engineer



15.	CCPs No. 55/2023 in WPC No. 2531/2021	Khurshid Ahmad Dar Vs. UT of J&K and Ors.	Er. Sareer Ahmad Wani Executive Engineer
16.	CCPs No. 53/2023 in WPC 2496/2021	Shakeel Ahmad Keena Vs. UT of J&K and ors.	Er. Sareer Ahmad Wani Executive Engineer
17.	CCPs No. 57/2023 in WPC No. 2599/2021	Manzoor Ahmad Sofi Vs. UT of J&K and Ors.	Er. Sareer Ahmad Wani Executive Engineer
18.	CCPs No. 159/2023 in WPC No. 1506/2022	Nisar Ahmad Mir Vs. UT of J&K and Ors.	Er. Rafiq Ahmad Wani Executive Engineer
19.	CCPs No. 530/2022 in WPC No. 1694/2022	Mohd. Iqbal Lone and Ors. Vs. Shaleen Kabra and Ors	Er. Rafiq Ahmad Wani Executive Engineer
20.	CM(5952/2024) in RFA 72/2024 CM (5953/2024)	UT of J&K and Ors Vs Ghulam Ahmad Laway and Ors.	Er. Nazia Nazir Zahid Executive Engineer
21.	WPC No. 2017/2023	Maroof Ahmad Shah Vs UT of J&K	Er. Manzoor Ahmad Dar Executive Engineer
22.	WPC No. ____/2024 under Article 227	UT of J&K and Ors Vs Kuchay Constructions	Er. Mushtaq Ahmed Wani Executive Engineer
23.	WPC No. 737/2022	Mohammad Altaf Bhat	Er. Sareer Ahmad Wani Executive Engineer
24.	WPC No. 1063/2022	Mohammad Altaf Bhat	Er. Sareer Ahmad Wani Executive Engineer
25.	WPC NO. 145/2024	Bashir Ahmad Padder	Er. Des raj Sharma Executive Engineer
26.	OWP No. 311/2018	Executive Engineer Qazigund and Ors Vs Industrial Tribunal Labour Court	Er. Des raj Sharma Executive Engineer
27.	WPC No. 984/2020	Mushtaq Ahmad Sheikh Vs UT of J&K and Ors	Er. Vipin Kumar Executive Engineer
28.	Civil suit	Alfa Constructions Vs UT of J&K and Ors	Er. Nisar Ahmad Dar Executive Engineer

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29.	Civil suit	Mega Builders Vs UT of J&K and Ors	Er. Nisar Ahmad Dar Executive Engineer
30.	Arbitration Case Arb. P no. 17/2024	Shah Technical Consultant VS UT of J&K	Er. Sajid Mushtaq Pandit Executive Engineer
31.	Arbitration Case Arb. P no. 20/2024	Shah Technical Consultant VS UT of J&K	Er. Sajid Mushtaq Pandit Executive Engineer
32.	Arbitration Case Arb. P no. 48/2024	Shah Technical Consultant VS UT of J&K	Er. Sajid Mushtaq Pandit Executive Engineer
33.	WPC No. 2313/2024	D.Kumar and co and Anr. Vs UT of J&K and Ors	Er. Sajid Mushtaq Pandit Executive Engineer
34.	WPC No. 199/2024	Asif Engineering Vs UT of J&K and Ors.	Er. Shahid Lateef Executive Engineer
35.	LPA No. ____/2024	UT of J&K Vs Goodwil Production	Er. Sajid Mushtaq Pandit Executive Engineer
36.	WPC No. 779/2023	M/s Royal Associates Vs UT of J&K and Ors	Er. Shahid Lateef Executive Engineer
37.	OA No. 831/2024	Najeeb Ul Aziz Tramboo Vs UT of J&K and Ors	Er. Shakeel Ul Rehman Executive Engineer
38.	WPC No. 2888/2024	Abdul Quaim Magrey Vs UT of J&K and Ors	Er. Nawaz Ahmad Bhat Executive Engineer
39.	WPC No. 2744/2024	M/s Javid Furniture Works Vs UT of J&K and ors	Er. Mutayib Bashir Executive Engineer
40.	WPC No. 1846/2021	Ghulam Mohammad Dar Vs UT of J&K and Ors	Er. Sareer Ahmad Wani Executive Engineer
41.	WPC No. 1062/2022	Mohammad Altaf Bhat Vs UT of J&K and Ors.	Er. Sareer Ahmad Wani Executive Engineer
42.	WPC No. 1682/2022	Showkat Ahmad Sheikh Vs UT of J&K and Ors.	Er. Salim Jahangir Banday Executive Engineer

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43.	WPC No.1203/2022	Abdul Gafar Bhat Vs UT of J&K and Ors	Er. Sareer Ahmad Wani Executive Engineer
44.	WPC No. ____/2024	M/s Edifice Engineering Construction Vs UT of J&K and Ors.	Er. Vipin Kumar Executive Engineer
45.	WPC No. ____/2024	Abdul Majid Khan & Ors Vs UT of J&K and Ors	Er. Ajaz Ahmad Bota Executive Engineer
46.	WPC No. ____/2024	Ghulam Ahmad Ganaie Vs UT of J&K and Ors	Er. Shakeel Ul Rehman Executive Engineer
47.	WPC No. 1990/2024	Abdul Rashid Dar & Anr Vs UT of J&K & Ors	Er. Shakeel Ul Rehman Executive Engineer
48.	WP(C) No. 1401/2024	Mohammad Anwar Mapnoo & Ors Vs UT of J&K and Ors.	Er. Ashiq Executive Engineer
49.	OA No. 443 of 2024	Gh. Rasool Mir Vs UT of J&K & Ors	Er. Mutayib Bashir Executive Engineer
50.	OA No. 117 of 2024	Gh. Ahmad Malla Vs UT of J&K & Ors	Er. Mutayib Bashir Executive Engineer
51.	OA No. 450 of 2024	Nazir Ahmad Shah Vs UT of J&K & Ors.	Er. Mutayib Bashir Executive Engineer
52.	TA No. 5373/2021 in WPC 403/2021	Ghulam Mohamamad Dar Vs UT of J&K and Ors.	Er. Nawaz Ahmad Bhat Executive Engineer
53.	OA No. ____/2024	Mohammad Maqbool Bhat Vs UT of J&K and Ors	Er. Salim Jahangir Bandy Executive Engineer
54.	OA No. ____/2024	Mohammad Maqbool Lone Vs UT of J&K and Ors	Er. Salim Jahangir Bandy Executive Engineer
55.	OA No. ____/2024	Ghulam Qadir Lone Vs UT of J&K and Ors	Er. Salim Jahangir Bandy Executive Engineer

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56.	OA No. ____/2024	Ambir Bhat Vs UT of J&K and Ors	Er. Salim Jahangir Banday Executive Engineer
57.	OA No. ____/2024	Ghulam Mohammad Mir Vs UT of J&K and Ors	Er. Salim Jahangir Banday Executive Engineer
58.	OA No. ____/2024	Ghulam Nabi Mir Vs UT of J&K and Ors	Er. Salim Jahangir Banday Executive Engineer
59.	OA No. ____/2024	Mohammad Ashraf Mareed Vs UT of J&K and Ors	Er. Salim Jahangir Banday Executive Engineer
60.	OA No. ____/2024	Bashir Ahmad War Vs UT of J&K and Ors	Er. Salim Jahangir Banday Executive Engineer
61.	OA No. ____/2024	Sonaullah Ahanger Vs UT of J&K and Ors	Er. Salim Jahangir Banday Executive Engineer
62.	OA No. ____/2024	Abdul Kabir Lone Vs UT of J&K and Ors	Er. Salim Jahangir Banday Executive Engineer
63.	OA No. ____/2024	Mohammad Akbar Sofi Vs UT of J&K and Ors	Er. Salim Jahangir Banday Executive Engineer
64.	OA No. ____/2024	Habibullah Gazi Vs UT of J&K and Ors	Er. Salim Jahangir Banday Executive Engineer
65.	OA No. ____/2024	Sonaullah Malla Vs UT of J&K and Ors	Er. Salim Jahangir Banday Executive Engineer
66.	OA No. ____/2024	Ghulam Ahmad Mir Vs UT of J&K and Ors	Er. Salim Jahangir Banday Executive Engineer

67.	OA No. ____/2024	Mohammad Yousif Lone Vs UT of J&K and Ors	Er. Salim Jahangir Banday Executive Engineer
68.	OA No. ____/2024	Mohammad Gulzar Sheikh Vs UT of J&K and Ors	Er. Salim Jahangir Banday Executive Engineer
69.	OA No. ____/2024	Abdul Gaffar Rather Vs UT of J&K and Ors	Er. Manzoor Ahmad Dar Executive Engineer
70.	OA No. ____/2024 .	Mohammad Yaqoob Khan Vs UT of J&K & Ors	Er. Salim Jahangir Banday Executive Engineer
71.	OA No. ____/2024	Ghulam Mohiuddin Mir Vs UT of J&K & Ors	Er. Salim Jahangir Banday Executive Engineer
72.	OA No. ____/2024	Bashir Ahmad Shah Vs UT of J&K & Ors	Er. Salim Jahangir Banday Executive Engineer
73.	OA No. ____/2024	Ghulam Nabi Bhat Vs UT of J&K & Ors	Er. Salim Jahangir Banday Executive Engineer
74.	OA No. ____/2024	Abdul Subhan Chopan Vs UT of J&K & Ors	Er. Salim Jahangir Banday Executive Engineer
75.	OA No. ____/2024	Ghulam Hassan Malik Vs UT of J&K & Ors	Er. Salim Jahangir Banday Executive Engineer
76.	OA No. ____/2024	Farid Ahmad Khan Vs UT of J&K & Ors	Er. Salim Jahangir Banday Executive Engineer
77.	TA No. 2805/2020	Ghulam Mohiuddin Sheikh Vs UT of J&K and Ors	Er. Manzoor Ahmad Dar Executive Engineer

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78.	OA No. ____/2024	Ghulam Mohammad Lone Vs UT of J&K and Ors	Er. Salim Jahangir Banday Executive Engineer
79.	OA No. ____/2024	Gulzar Ahmad Malik Vs UT of J&K and Ors	Er. Salim Jahangir Banday Executive Engineer
80.	OA No. ____/2024	Mir Alam Vs UT of J&K and Ors	Er. Salim Jahangir Banday Executive Engineer
81.	OA No. ____/2024	Mohammad Rafiq Khan Vs UT of J&K and Ors	Er. Salim Jahangir Banday Executive Engineer
82.	OA No. ____/2024	Reyaz Ahmad Mir Vs UT of J&K and Ors	Er. Salim Jahangir Banday Executive Engineer
83.	O.A. No. 706/2024	Ghulam Rasool Dar Vs UT of J&K and Ors	Er. Sareer Ahmad Wani Executive Engineer
84.	OA No. ____/2024	Mohammad Afzal Malik Vs UT of J&K and Ors.	Er. Salim Jahangir Banday Executive Engineer
85.	OA No. ____/2024	Ghulam Mohi Din Reshi Vs UT of J&K and Ors.	Er. Salim Jahangir Banday Executive Engineer
86.	OA No. ____/2024	Mohammad Sidiq Malla Vs UT of J&K and Ors.	Er. Salim Jahangir Banday Executive Engineer
87.	WPC No. 182/2022	Taja Vs UT of J&K and Ors.	Er. Nazia Nazir Zahid Executive Engineer
88.	Civil Suit	Fayaz Ahmad Ganaie	Er. Nisar Ahmad Dar Executive Engineer
89.	Civil Suit	Abdul Rashid Bhat	Er. Nazia Nazir Zahid Executive Engineer

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90.	Civil Suit	Mohammad Akbar Dar	Er. Nisar Ahmad Dar Executive Engineer
91.	Civil Suit	Bashir Ahmad Shah	Er. Sareer Ahmad Wani Executive Engineer
92.	CP No. 80/2025 in T. A No 1089/2020 in SWP NO 3057/2017	Varun Kumar V/S State & Ors	Er. Rajesh Sharma, Executive Engineer Jal Shakti (PHE) Division City I Jammu
93.	RP ____/2025 in OWP No. 682/2018	UT & Ors V/s Chuni Lal Bhagat & Anr.	Er. Rajesh Sharma, Executive Engineer Jal Shakti (PHE) Division City I Jammu
94.	CP No. 90/2025 in O.A No. 127/2024 in Legal No. 147/2024	Mohd Sadiq V/s UT & Ors	Er. Gopal Krishan Sharma, Executive Engineer Jal Shakti (PHE) Division Nowshera
95.	CP No. 91/2025 in O.A No. 125/2024 in Legal No. 148/2024	Som Raj V/s UT & Ors	Er. Gopal Krishan Sharma, Executive Engineer Jal Shakti (PHE) Division Nowshera
96.	CP No. 88/2025 in O.A NO 127/2024 in Legal No. 147/2024	Mohd Sadiq V/s UT & Ors	Er. Gopal Krishan Sharma, Executive Engineer Jal Shakti (PHE) Division Nowshera
97.	CP No. 89/2025 in OA No. 1125/2023 in Legal No.	Bihari Lal V/S UT & ORS	Er. Sunil Sharma, Executive Engineer Hydraulic Division Kishtwar
98.	WP(C) No. ____/2025 in Claim Petition No. 79/2020	M/S JTL Infra Limited Vs Executive Engineer, PHE Mechanical Procurement Division Jammu	Er. Narinder Singh Executive Engineer Jal Shakti (PHE) Mech. Division , Procurement Jammu
99.	Review Petition...../2025 in OWP No. 682/2018	Chuni Lal Bhagat vs UT of J&K and Ors	Er. Rajesh Sharma Executive Engineer Jal Shakti (PHE) Division City I Jammu
100.	TA No. 2426/2020 in SWP No. 3684/2019	Ali Mohammad Bhat VS UT of J&K and Ors	Er. Samiullah Beigh Executive Engineer

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